

**MESSAGE FROM THE LOK SABHA****Extension of time for presentation of report of Joint Committee on  
Stock Market Scam and matters relating thereto**

SECRETARY GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary General of the Lok Sabha:

"I am directed to inform you that Lok Sabha, at its sitting held on Tuesday, the 18<sup>th</sup> December, 2001, adopted the following motion regarding extension of time for presentation of the Report of the Joint Committee on Stock Market Scam and Matters Relating thereto:-

**MOTION**

That this House do further extend upto the end of the budget Session of 2002, the time for presentation of the Report of the Joint Committee on Stock Market Scam and Matters Relating Thereto?

**REPORT OF THE PARLIAMENTARY PAY COMMITTEE**

SECRETARY-GENERAL : I lay on the Table a copy (in English and Hindi) of the Second Report of the Parliamentary Pay Committee on the allowances, amenities, facilities, etc., and other issues in respect of the employees of Rajya Sabha and Lok Sabha Secretariats which was presented by the Chairman of the Committee to the Chairman, Rajya Sabha on the 30<sup>th</sup> August, 2001.

**REPORTS OF THE DEPARTMENT- RELATED PARLIAMENTARY  
STANDING COMMITTEE ON INDUSTRY**

SHRI BANGARU LAXMAN (Gujarat) : Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry: -

- (i) Sixtieth Report on the Action Taken by the Government on the recommendations contained in the 44<sup>\*\*</sup> Report of the Department-related Parliamentary Standing Committee on Industry on "Performance Review of the BYNL Group of Companies " ;